Bengal and was associated with several educational institutions. Dr. Chakrabarti has published several papers in reputed technical journals.

Dr. Rajat Kumar Chakrabarti represented the State of West Bengal in this House, from April, 1972 to April, 1978.

In the passing away of Dr. Rajat Kumar Chakrabarti, the country has lost an able parliamentarian and a noted educationist.

We deeply mourn the passing away of Dr. Rajat Kumar Chakrabarti.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

- I. Notification of the Ministry of Communications
- II. Report and Accounts (2017-18) of TCIL and BBNL, New Delhi and related papers

संचार मंत्रालय के राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हं:—

- I. A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications), Notification No. G.S.R. 1211 (E), dated the 14th December, 2018, publishing the Flight and Maritime Connectivity Rules, 2018, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. L.T. 1093/16/19]
- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:–
 - (i) (a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Company, for the year 2017-18. [Placed in Library. See No. L.T. 10392/16/19]

- (ii) (a) Sixth Annual Report and Accounts of the Bharat Broadband Network Limited (BBNL), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Company, for the year 2017-18. [Placed in Library. See No. L.T. 10468/16/19]

Report and Accounts (2017-18) of NSC, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Twelfth Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2017-18.
- (b) Action Taken Report on the recommendations contained in the above-said Report. [Placed in Library. See No. L.T. 10394/16/19]

Notifications of the Ministry of Electronics and Information Technology

इलेक्ट्रानिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री एस.एस. अहलुवालिया): महोदय, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अधीन इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:—

- (1) No. 13012/79/2017/Legal-UIDAI (13) (No. 2 of 2018), dated the 31st July, 2018, publishing the Aadhaar (Enrolment and Update) (Sixth Amendment) Regulations, 2018 (No. 2 of 2018).
- (2) G.S.R. 1135 (E), dated the 20th November, 2018, publishing the Unique Identification Authority of India (Form of Annual Statement of Accounts) Rules 2018. [Placed in Library. See No. L.T. 10395/16/19]

Reports and Accounts (2017-18) and (2015-16) of various companies and organisations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINES; AND THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:–